

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4028
ANSWERED ON:13.08.2015
Development of Roads and Bridges
Hemamalini Smt.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria for allocation of funds to States/UTs for development of roads and bridges under the Inter-State Connectivity and Economic Importance (ISCEI) Scheme;
- (b) the details of the proposals received and approved under the scheme during the last three years, State-wise including Uttar Pradesh;
- (c) the details of funds allocated and released to States/UTs for the purpose during the period, district-wise; and
- (d) the details of the projects completed, State-wise?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Funds are allocated to States / UTs under Inter-State Connectivity & Economic Importance (ISC&EI) schemes as per the Central Road Fund (CRF) Act, 2000 as amended by the Finance Act from time to time and the Central Road Fund (State Roads) Rules 2014.
- (b) to (d) Funds under ISC & EI scheme are released State/ UT-wise and not district-wise. State/ UT – wise details of proposals received and approved, funds allocated and released, length of roads constructed under ISC & EI scheme during last three years, including those for the State of Uttar Pradesh, is annexed.